

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/00344/2017**  
*(in O.A. No.129/2011)*

Jabalpur, this Tuesday, the 23<sup>rd</sup> day of July, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Dr. S.K. Chand, S/o Shri B.C. Chand, Aged about 58 years  
Research Scientist National Institute of Malaria Research (NIMR)  
F.S. Jabalpur (M.P.) 482001
2. Arvind Jaiswal, S/o Dr. H.K. Jaiswal, Aged about 54 years,  
Research Scientist National Institute of Malaria Research (NIMR)  
F.S. Jabalpur (M.P.) 482001
3. Ajay Saxena, S/o Dr. R.N. Saxena Aged about 54 years,  
Research Scientist National Institute of Malaria Research (NIMR)  
F.S. Jabalpur (M.P.) 482001

**-Applicants**

**(By Advocate-Shri Amardeep Gupta)**  
**V e r s u s**

1. Union of India, Through its Secretary, Ministry of Health & Family Welfare Government of India, Nirman Bhawan, New Delhi 110001
2. Indian Council of Medical Research (ICMR) Through its Director General & Secretary Department of Health & Research Ansari Nagar, New Delhi-110077
3. Director National Institute of Malaria Research (NMI) Sector-8 Dwarka New Delhi 110077
4. Ministry of Finance, Government of India, North Block New Delhi 110001 Through its Secretary

**- Respondents**

**(By Advocate-Shri Saurabh Soni proxy counsel  
for Shri Ashish Shrotri)**

**O R D E R (Oral)**  
**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicants wants to withdraw this execution application filed under Section 27 of the Administrative Tribunal Act, 1985 with liberty to take the appropriate steps if advised so.

**2.** Consequently, this M.A. is disposed of with liberty to file appropriate remedy, if advised so.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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